

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 167 OF 2017 &  
IA NO. 260 OF 2017**

**Dated: 23<sup>rd</sup> July, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Ambuja Cement Ltd. .... Appellant(s)  
Vs.  
Jaipur Vidyut Vitran Nigam Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. P. N. Bhandari

Counsel for the Respondent(s) : Mr. Shubham Arya for R.1 to 3  
Mr. R. K. Mehta  
Ms. Himanshi Andley for R-4

**APPEAL NO. 168 OF 2017 &  
IA NO. 263 OF 2017**

**Ultratech Cement Limited (Unit-Kotputli Cement Works) .... Appellant(s)  
Vs.  
Jaipur Vidyut Vitran Nigam Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. P. N. Bhandari

Counsel for the Respondent(s) : Mr. Shubham Arya for R.1 to 3  
Mr. R. K. Mehta  
Ms. Himanshi Andley for R-4

**APPEAL NO. 169 OF 2017 &  
IA NO. 254 OF 2017**

**Ultratech Cement Limited (Unit-Birla White Works) .... Appellant(s)  
Vs.  
Jaipur Vidyut Vitran Nigam Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. P. N. Bhandari

Counsel for the Respondent(s) : Mr. Shubham Arya for R.1 to 3  
Mr. R. K. Mehta  
Ms. Himanshi Andley for R-4

**APPEAL NO. 170 OF 2017 &**  
**IA NO. 257 OF 2017**

**Ultratech Cement Limited (Unit-Aditya Cement Works) .... Appellant(s)**

**Vs.**

**Jaipur Vidyut Vitran Nigam Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. P. N. Bhandari

Counsel for the Respondent(s) : Mr. Shubham Arya for R.1 to 3  
Mr. R. K. Mehta  
Ms. Himanshi Andley for R-4

**ORDER**

At the request of learned counsel for the appellant, the matters are adjourned to **04.10.2018.**

**(Justice N. K. Patil)**  
**Judicial Member**

**(I.J. Kapoor)**  
**Technical Member**

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